

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 230 of 2013

Dated : 10th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Chhattisgarh State Power Trading Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Superna Srivastava

Counsel for the Respondent(s) : Mr. Sumit Goel
Ms. Pallavi Sharma
Mr. Ranjan Muduli

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **27th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**